



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक १]

मंगळवार, मार्च १८, २०१४/फाल्गुन २७, शके १९३५

[पृष्ठ १ किंमत : रुपये २७.००

असाधारण क्रमांक २७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

ERRATA

In the English translation of the Maharashtra Housing (Regulation and Development) Act, 2012 (Mah. II of 2014), published in the *Maharashtra Government Gazette*, Extraordinary, Part VIII, Extraordinary No. 18, dated the 24th February 2014, at pages 1-33,—

1. on page 10, in line 14, for "Statement" read "statement";
2. on page 25,—
 - (a) in line 1, for "Member has" read "Member, has";
 - (b) in line 29, for "Government involves" read "Government, involves";
3. on page 27,—
 - (a) in the marginal note against section 45, for "sections" read "section";
 - (b) in line 21, for "sections" read "section".